GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1025 TO BE ANSWERED ON 05.12.2025

SCHEMES FOR SAFETY OF WOMEN

1025. ADV DEAN KURIAKOSE:

SHRI KARTI P CHIDAMBARAM:

SHRI K SUDHAKARAN:

SHRI BENNY BEHANAN:

DR. KIRSAN NAMDEO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of budget, revised budget allocation and actual expenditure for each scheme of the Sambal and Samarthya vertical under Mission Shakti since 2022–23 till date, yearwise:
- (b) the number of operational One Stop Centres (OSCs) in the country, State/UT-wise; and
- (c) the details of funds released/utilised under OSC scheme since 2022–23, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (c): Mission Shakti aims at strengthening interventions for women safety, security and empowerment. Mission Shakti comprises of two verticals 'Sambal' for safety and security of women and 'Samarthya' for empowerment of women.

The 'Sambal' has components of One Stop Centre (OSC), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat (NA). The 'Samarthya' has components of Shakti Sadan, Sakhi Niwas, Pradhan Mantri Matru Vandana Yojana, Palna and SANKALP: Hub for Empowerment of Women (SANKALP: HEW).

Mission Shakti is a Centrally Sponsored Scheme and implementation of this scheme lies with the State Governments and UT Administrations. Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). The details of budget, revised budget allocation and actual expenditure for each scheme of the Sambal and Samarthya vertical under Mission Shakti since 2022–23 till date are placed at **Annexure-I.**

The State and UT wise details of the number of OSCs functional across the country are placed at **Annexure-II.**

State and UT wise funds released and utilised under OSC scheme since 2022–23 are placed at **Annexure-III.**

Annexure-I

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1025 FOR REPLY ON 05.12.2025 ASKED BY ADV DEAN KURIAKOSE, SHRI KARTI P CHIDAMBARAM, SHRI K SUDHAKARAN, SHRI BENNY BEHANAN AND DR. KIRSAN NAMDEO REGARDING 'SCHEMES FOR SAFETY OF WOMEN'

The details of budget, revised budget allocation and actual expenditure for each scheme of the Sambal and Samarthya verticals

(Amount in Crores)

SL Scheme	2022-23			2023-24			2024-25			2025-26		Total Expenditure#
	BE	RE	Ехр.	BE	RE	Ехр.	BE	RE	Ехр.	BE	Exp.#	
1 OSC	338	225.00*	65.69	338.00*	270.00*	189.73	348	173.81	158.3	348	98.45	512.17
2 WHL			37.44			75.25	57	25.76	10.89	57	17.42	141
3 BBBP	222	108	95.96	222	90.05	88.63	222	33.08	33.08	222	29.52	247.19
4 NA	2	2	0	2	2	0.424	2	0.79	0.09	2	0.17	0.684
5 PMMVY	2048.01	1775	2032.8	2067	1500	870.34	2067	1448.89	1448	2185	955.48	5306.62
6 Shakti sadan	159.1	25	15.45	159.1	118.99	118.98	60	85	84.98	80	22.56	241.97
7 Sakhi Niwas	43	20	17.63	43	20	4.52	43	8.13	8.13	20	2	32.28
8 Palna	75	35	4.68	85	85	64.15	150.11	45.17	45.17	125	10.26	124.26
9 SANKALP: HEW	280	81.43	65.6	210	150	102.52	210	44.24	44.24	102	46.6	258.96
Grand Total	3167.11	2046.43	2335.25	2788.1	1966.04	1514.544	3159.11	1864.87	1832.88	3141	1182.46	6865.134

*Note: Combined BE and RE Available

Exp. as on 30.11.2025

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1025 FOR REPLY ON 05.12.2025 ASKED BY ADV DEAN KURIAKOSE, SHRI KARTI P CHIDAMBARAM, SHRI K SUDHAKARAN, SHRI BENNY BEHANAN AND DR. KIRSAN NAMDEO REGARDING 'SCHEMES FOR SAFETY OF WOMEN'

The details of State and UT-wise operational OSCs across the country

SI. No.	State /UTs	Number of Operational OSCs					
1	A&N Islands	3					
2	Andhra Pradesh	26					
3	Arunachal Pradesh	25					
4	Assam	36					
5	Bihar	39					
6	Chandigarh	1					
7	Chhattisgarh	34					
8	DNHDD	3					
9	Delhi	11					
10	Goa	2					
11	Gujarat	35					
12	Haryana	22					
13	Himachal Pradesh	13					
14	Jammu & Kashmir	20					
15	Jharkhand	24					
16	Karnataka	40					
17	Kerala	14					
18	Ladakh	2					
19	Lakshadweep	1					
20	Madhya Pradesh	57					
21	Maharashtra	55					
22	Manipur	16					
23	Meghalaya	12					
24	Mizoram	13					
25	Nagaland	17					
26	Odisha	32					
27	Puducherry	4					
28	Punjab	23					
29	Rajasthan	50					
30	Sikkim	6					
31	Tamil Nadu	49					
32	Telangana	36					
33	Tripura	9					
34	Uttar Pradesh	96					
35	Uttarakhand	14					
36	West Bengal	24					
	Total	864					

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Details of State-wise and year-wise funds released under OSC since FY 2022-23.

(Amount in lakhs)

S. No.	State	2022-23	2023-24	2024-25
1	A&N Islands	15.2	135.99	0.00
2	Andhra Pradesh	72.96	605.58	189.07
2 3 4 5 6	Arunachal Pradesh	40.39	847.7	757.40
4	Assam	129.61	1755.4	282.76
5	Bihar	Nil*	Nil*	Nil*
	Chandigarh	49.22	16.8	19.04
7	Chhattisgarh	304.63	882.44	945.91
8	DNHDD	Nil*	50.39	57.14
9	Delhi	138.56	184.78	314.29
10	Goa	Nil*	Nil*	54.89
11	Gujarat	386.76	1166.2	857.38
12	Haryana	186.75	594.68	419.06
13	Himachal Pradesh	18.9	403.15	47.22
14	Jammu and Kashmir	Nil*	335.96	470.88
15	Jharkhand	Nil*	Nil*	Nil*
16	Karnataka	130.88	1054.1	921.81
17	Kerala	139.28	Nil*	400.01
18	Ladakh-UT	Nil*	33.6	38.10
19	Lakshadweep	Nil*	16.8	Nil*
20	Madhya Pradesh	261.55	820.48	2225.83
21	Maharashtra	69.37	1,539.60	Nil*
22	Manipur	543.29	268.77	304.77
23	Meghalaya	232.77	321.56	228.58
24	Mizoram	178.05	283.45	563.26
25	Nagaland	197.41	545.83	647.55
26	Odisha	614.67	1,084.90	818.62
27	Puducherry	18.25	Nil*	Nil*
28	Punjab	Nil*	389.01	438.10
29	Rajasthan	129.59	883.59	752.03
30	Sikkim	77.48	126.09	114.29
31	Tamil Nadu	697.43	1,158.80	1059.64
32	Telangana	1,392.60	1,217.40	256.42
33	Tripura	18.21	Nil*	Nil*
34	Uttar Pradesh	347	1,812.70	1801.43
35	Uttarakhand	153.33	436.75	53.80
36	West Bengal	28.41	Nil*	641.93

^{*}Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).